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सोमवार, मार्च २७, १९७८/चैत्र ६, शके १९००

MAHARASHTRA LEGISLATURE SECRETARIAT

The following Bill was introduced in the Maharashtra Legislative Assembly on 27th March 1978.

L. A. BILL No. IV OF 1978.

A BILL

further to amend the Maharashtra Slum Areas (Improvement, Clearance and Redevelopment) Act, 1971.

Mah. WHEREAS it is expedient further to amend the Maharashtra Slum Areas
XXVIII (Improvement, Clearance and Redevelopment) Act, 1971, for the purpose herein-
of after appearing; It is hereby enacted in the Twenty-ninth Year of the Republic of
1971. India as follows :—

1. This Act may be called the Maharashtra Slum Areas (Improvement, Clearance and Redevelopment) (Amendment) Act, 1978. Short title.

Mah. 2. In section 2 of the Maharashtra Slum Areas (Improvement, Clearance and Redevelopment) Act, 1971, in clause (f), for the words "who is holding or has held of any judicial office not lower in rank than that of a District Judge who has held such office for a period of not less than five years" the words "who has for at least ten years held any judicial office" shall be substituted. Amendment of section 2 of Mah. XXVIII of 1971.

STATEMENT OF OBJECTS AND REASONS.

Under section 2(i) of the Maharashtra Slum Areas (Improvement, Clearance and Redevelopment) Act, 1971 (Mah. XXVIII of 1971), the President of the Tribunal constituted under that Act must be a person who is holding or has held any judicial office not lower in rank than that of a District Judge, who has held such office for a period of not less than five years.

2. In view of the difficulties experienced for appointment of the President with the present rigid qualifications, and in view of the nature of the cases required to be decided, it is considered expedient to amend the Act, so that a suitable person who has held any judicial office for not less than 10 years can be appointed as the President. The Bill is intended to achieve this objective.

Bombay, dated 18th March 1978.

S. R. NAIK,
Minister for Housing,

Bombay, dated the 27th March 1978.

G. S. NANDE,
Secretary,
Maharashtra Legislative Assembly